Monthly Information Bulletin on Corporate Sector

March, 2015

Government of India Ministry of Corporate Affairs

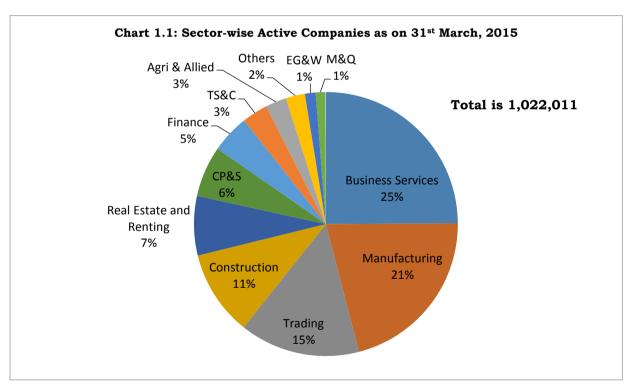
5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st MARCH, 2015

- 1. The total number of companies registered in the country as on 31st March, 2015, stood at 1,459,278. Of them, 268,142 companies were closed; 214 companies were assigned dormant status as per the Companies Act, 2013; 139,373 companies have not filed their statutory annual filings for 3 years consecutively; 5,301 companies were under liquidation; 24,033 companies were in the process of being struck-off and 204 companies were in the process of being re-activated. Taking the above into account, there were 1,022,011 active companies as on 31st March, 2015.
- 2. Out of the 268,142 closed companies, about 10,264companies were liquidated/dissolved; 238,417 companies were defunct (and hence struck-off); 15,365 companies were amalgamated/ merged with other companies; 4,096 companies were dissolved and converted to LLP. Further, out of the 1,022,011 active companies, about 1,015,601 companies were registered as Companies Limited by shares and 6,015 were companies limited by Guarantees; 395 were Unlimited Companies. **Table-1.1** presents the summary picture of companies count as on 31st March, 2015.
- 3. Out of the 1,015,601 active companies limited by shares; 952,490 were Private companies limited by shares; and 63,111 were Public companies limited by shares, of which 7,089 were Listed and 56,022 were Unlisted Companies (**Table 1.2**).
- 4. Authorized Capital wise distribution of active companies as on 31st March, 2015 **(Table-1.3)** indicates that about 65.68% of companies (671,250 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.13% of companies (21,813 in number) have authorized capital of above Rs.10 crore each.
- 5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (294,740), followed by Delhi (272,395) and West Bengal (185,055). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active

- companies (215,464), followed by Delhi (197,055) and West Bengal (137,174) as on 31st March, 2015 (**Table-1.4**).
- 6. State/UT-wise distribution of registered companies limited by shares indicates that Maharashtra has the highest number of companies (285,093), followed by Delhi (269,426) and West Bengal (184,440). Similarly, amongst 'Active Companies Limited by Shares', Maharashtra has the maximum number of active companies (213,556), followed by Delhi (195,137) and West Bengal (136,694) as on 31st March, 2015 (**Table-1.5**).
- 7. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.55 lakh) followed by Manufacturing (2.15 lakh), Trading (1.51 lakh) and Construction (1.07 lakh).Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.4 and Chart 1.1**).

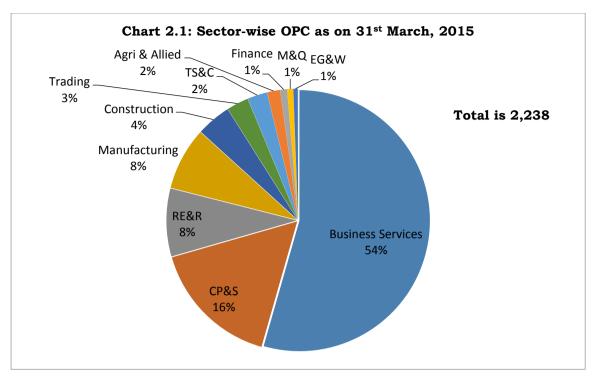


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 24,015 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

8. Economic-activity wise classification of active companies limited by shares reveals that highest number of companies are in Business Services (2.54 lakh) followed by Manufacturing (2.15 lakh), Trading (1.51 lakh) and Construction (1.07 lakh). Of 2.54 lakh Business Services; 82,203 were registered as IT Services; and 1.72 were registered as Other Business Services. Other Business service comprise Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-**).

II. ONE PERSON COMPANY

- 9. Up to 31st March, 2015, a total number of 2,238 One Person Companies (OPC) were registered with collective authorized capital of Rs. 52.16 crore. Economic activity wise classification of OPC up to 31st March, 2015 reveals that highest number of OPC are in Business Services (1,218) followed by Community, personal & Social Services(361), Trading (188) and Construction (96) (Chart 2.1). During the financial year 2014-15 (i.e from 1st April, 2014 to 31st March, 2015), a total of 2,223 OPC were registered in India. Delhi has registered 393 (17.59%) OPC followed by Maharashtra with 377 (16.88%) (Table 7.2). Economic activity wise classification of OPC reveals that highest number of 1,208 were registered in Business Services, followed by 360 in Community, personal & Social Services and 188 in Trading (Table 2.1).
- 10. During the month of March, 2015, a total of 279 OPC were registered with authorized capital of Rs.6.22 crore. Economic activity wise classification of OPC during the month reveals that highest number of 151 OPC were registered in Business Services, followed by 59 in Community, personal & Social Services and 20 in Trading (**Table 2.1**). Highest number of 66 OPC were registered in Delhi (23.66 %) followed by 55 in Maharashtra (19.71 %) and 25 in Karnataka (8.96 %) during the month of March 2015 (**Table-7.2**).

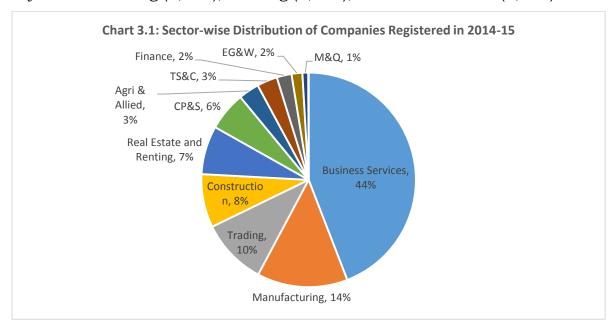


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. REGISTRATION OF COMPANIES DURING FY 2014-15

- 11. During the financial year 2014-15 (i.e., from 1st April, 2014 to 31st March, 2015), a total of 64,395 companies were registered with collective authorized capital of Rs. 31,830.70 crore. Of them 64,109 Companies were registered as Companies Limited by Shares with authorized capital of Rs. 31,822.37 crore; 264 Companies Limited by Guarantees with authorized capital of Rs. 1.55 crore; and 22 Unlimited Companies were registered with authorized capital of Rs. 6.78 crore during the financial year 2014-15 (**Table-3.1**).
- 12. During the financial year 2014-15, Delhi had 11,076 (17.20%) newly registered companies, followed by Maharashtra with 11,020 (17.11%), and Uttar Pradesh with 5,989 (9.30 %) companies (**Table-3.2**).

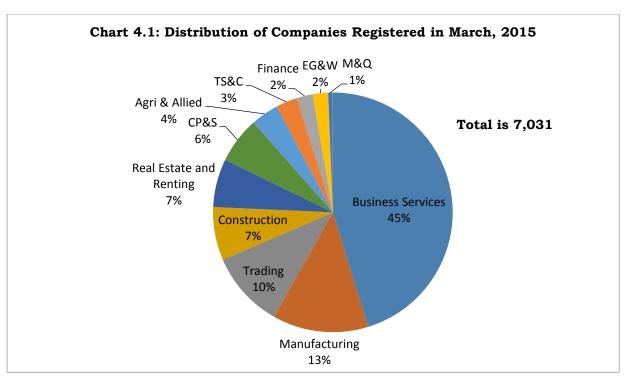
13. Economic-activity wise classification of companies registered during financial year 2014-15, (**Table-3.3 and Chart 3.1**) reveals that the predominant share of companies are in Business Services (28,418) followed by Manufacturing (8,798), Trading (6,444), and Construction (5,185).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services.

IV.REGISTRATION OF NEW COMPANIES DURING MARCH, 2015

- 11. During the month of March, 2015, a total of 7,031 companies were registered with collective authorized capital of Rs. 1,268.71 crore. Of them 7,001 companies were registered as Companies Limited by Shares with authorized capital of Rs. 1,268.69 crore; 30 companies were registered as Limited by Guarantees with authorized capital of Rs. 2.00 lakh (**Table-4.1**).
- 12. Economic-activity wise classification of companies registered during March, 2015 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (3,182) followed by Manufacturing (908), Trading (727), Construction (506) and Real Estate and Renting (458).

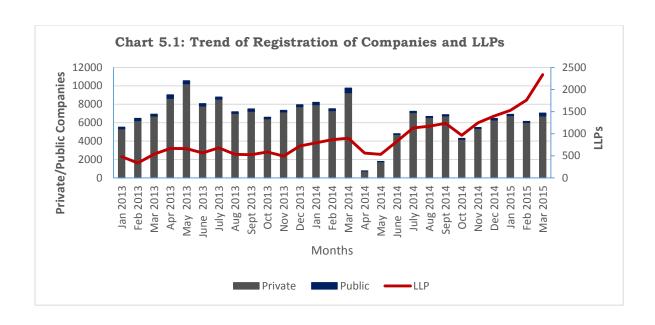


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13. During March, 2015, 1,310 (18.63%) companies were registered in Maharashtra, followed by 1,245 (17.71%) in Delhi, and 610(8.68%) in Uttar Pradesh (**Table-4.3**).

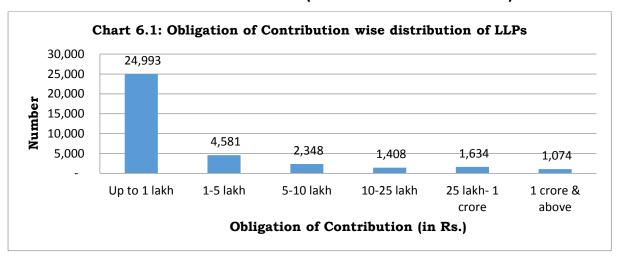
V. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

14. An analysis of registration of new companies during January 2013 to March 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (Chart 5.1). A total of 7,031 companies were registered in March 2015 as compared to 9,755 in March 2014. A slight increased in registration of companies has been witnessed in March 2015 over the previous month. An increasing trend is observed in monthly registration of LLPs in last few months with maximum registration of 2,334 LLPs in March 2015 (Table 5.1). Registration of new companies as well as LLPs has picked-up since April 2014, although a dip was witnessed in October 2014.

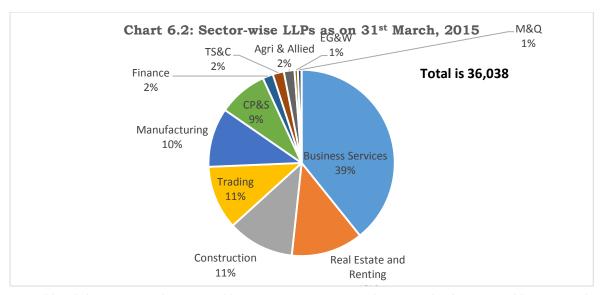


VI. Limited Liability Partnerships (LLP)

15. As on 31st March, 2015, a total number of 36,466 LLPs were registered in the country and 36,038 of them were active. About 82.06% active LLPs (29,574 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 2.98% (1,074 in number) of LLPs have obligation of contribution of above Rs.1 crore each (**Table-6.1 and Chart 6.1**).



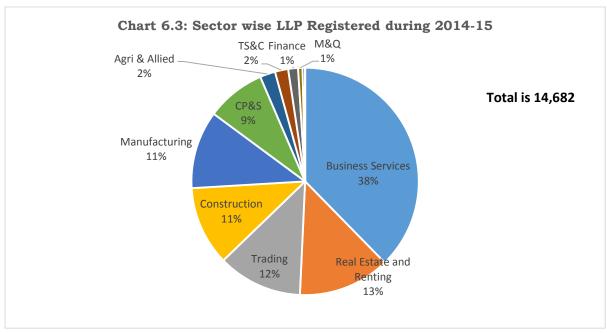
16. Broad economic sector wise classification of active LLPs as on 31st March, 2015 reveals that Service sector account for 27,072 LLPs, followed by Industry and Agriculture sectors accounting for 8,301 and 665 respectively. Economicactivity wise classification of active LLPs as on 31st March, 2015 reveals that a large number of LLPs are in Business Services (14,140) followed by Real Estate & Renting (4,490), Construction (4,164) and Trading (3,993) (Table 6.3 and Chart 6.3).



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VII. Registration of LLPs during FY 2014-15

- 17. During the financial year 2014-15 (i.e., from 1st April, 2014 to 31st March, 2015) a total of 14,682 Limited Liability Partnerships (LLPs) were registered with collective obligation of contribution of Rs. 2,650.05 crore.
- 18. Economic activity wise classification of LLPs during the financial year 2014-15 indicates that highest numbers of 5,529 LLPs were registered in Business Services, followed by 1,920 in Real Estate & Renting and 1,768 in Trading (**Table 6.3 and Chart 6.3**).

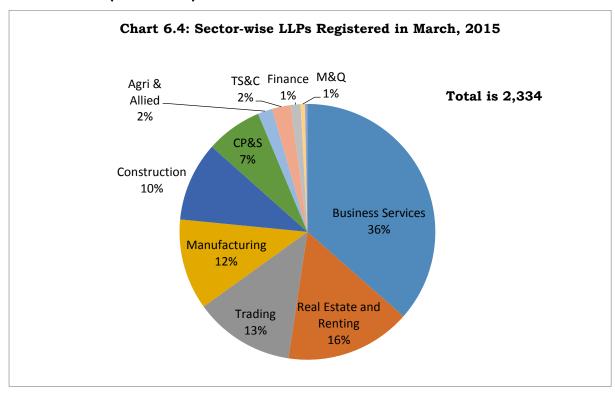


'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, CP&S' is Community, personal & Social Services.

19. Maharashtra has 5,249 (35.75%) newly LLPs registered, followed by Delhi with 1,815 (12.36%), and West Bengal with 1,375 (9.37%) during 2014-15 (**Table-7.2**).

VIII. Registration of LLPs during March, 2015

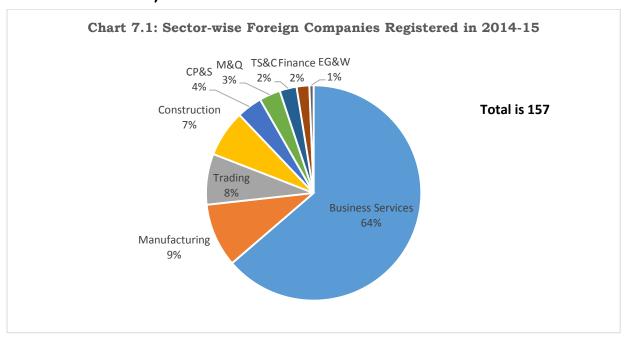
20. A total of 2,334 Limited Liability Partnerships (LLPs) were registered during March, 2015 with collective obligation of contribution of Rs. 526.18 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 851 LLPs were registered in Business Services, followed by 371 in Real Estate and Renting and 296 in Trading (**Table-6.4** and **Chart 6.4**). Highest number of 789 LLPs were registered in Maharashtra (33.80 %) followed by 328 in West Bengal (14.05%) during the month of March 2015 (**Table-7.2**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

Foreign Companies

20. As on 31st March, 2015, a total of 3,314 foreign companies were doing business in India. During the financial year 2014-15 (i.e from 1st April 2014 to 31st March 2015), a total of 157 foreign companies were registered in India. Maharashtra has registered 45 (28.66%) foreign companies followed by Karnataka with 20 (12.74%) (**Table 7.2**). Economic activity wise classification of foreign companies reveals that highest number of 100 were registered in Business Services, followed by 15 in Manufacturing and 12 in Trading (**Table 7.1 and Chart 7.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

21. During the month of March, 2015, 15 foreign companies were registered in India including 4 each in Haryana and Maharashtra, 3 in Karnataka, and 1 each in Delhi, Rajasthan, Tamil Nadu and West Bengal. Out of these 15 foreign companies, 12 were registered under Business Services, 2 in Manufacturing and the remaining one was registered under Transport, Storage and Communications.

Table	e 1.1: Summary Statement on Companies in India as on 31st Marc	h, 2015
1	Companies Registered as on 31st March, 2015	1,459,278
2	Number of Companies Closed	268,142
	Of which	
i	No. of Companies Liquidated/Dissolved	10,264
ii	No. of Companies Defunct/ Struck-off (Section 560)	238,417
iii	No. of Companies Amalgamated/merged	15,365
iv	No. of Companies Converted to LLP	4,096
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	214
4	Number of Companies not having not filed statutory annual filings consecutively for three years or more	139,373
5	Number of Companies under Liquidation	5,301
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	24,033
7	Number of Companies lying AIPG (Active in Progress)	204
Number of Ac	tive companies	1,022,011
	Of which Unlimited Companies	395
	Of which Companies Limited by Guarantees	6,015
Note:	Of which Companies Limited by Shares	1,015,601

Note:

- 1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.

 2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of
- defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2: Active Companies Limited by Shares as on 31st March, 2015									
Companies Limited by Shares	Government	Non-Government	Total						
Public Ltd.	1,054	62,057	63,111						
Of which Listed	67	7,022	7,089						
Of which Unlisted	987	55,035	56,022						
Private Ltd.	363	949,889	950,252						
OPC	-	2,238	2,238						
Total	1,417	1,014,184	1,015,601						

Table 1.3: Authorized Capital-wise Active Companies as on 31st March, 2015 (Authorized Capital in Rs. Crore) **Private** Public Total S1. **Authorized** Authorized Authorized Number Number Number No. **Authorized Capital Range** Capital Capital Capital Up to 1 lakh 346,668 3,424.49 1,592 1.30 348,260 3,425.78 Above 1 lakh to 5 lakh 187,449 7,916.69 9,667 481.62 197,116 8,398.31 120,051 3 Above 5 lakh to 10 lakh 11,730.96 5,823 554.76 125,874 12,285.72 4 Above 10 lakh to 25 lakh 86,710 17,983.37 5,191 1,135.07 91,901 19,118.44 5 Above 25 lakh to 50 lakh 70,551 30,519.79 5,225 2,381.02 75,776 32,900.81 6 58,882 66,563 Above 50 lakh to 1 crore 52,341.91 7,681 7,229.86 59,571.78 7 Above 1 crore to 2 crore 34,079 56,514.36 5,182 8,895.06 39,261 65,409.43 31,074 8,296 39,370 8 Above 2 crore to 5 crore 112,788.35 32,728.93 145,517.27 10,296 81,012.08 16,077 Above 5 crore to 10 crore 5,781 46,060.94 127,073.02 10 105,649.33 <u>4,</u>901 Above 10 crore to 25 crore 6,368 83,934.75 11,269 189,584.08 11 Above 25 crore to 100 crore 3,726 184,672.21 3,511 183,283.60 7,237 367,955.81 Above 100 crore to 500 crore 12 1,137 242,205.84 1,197 259,962.41 2,334 502,168.26 Above 500 crore to 1000 13 133 101,184.50 230 181,746.71 363 282,931.21 crore 14 Above 1000 crore 128 495,031.36 482 610 2,171,007.85 2,666,039.21 957,252 1,502,975.24 64,759 2,979,403.90 1,022,011 4,482,379.14 Total

Note:

^{1.} AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.

^{2.} Sikkim is not covered under the Companies Act, 1956.

Table 1.4: State/UT-wise Status of Companies Registered as on 31st March, 2015											
State	Registered	Closed	Annual filings not done for 3 years	Dorm- ant	Under Liquida- tion	Under Struck-off	AIPG	Active			
A&N Islands	253	5		-	-	_	2	200			
Andhra Pradesh	21,205	2,146	5,390	-	53	212	7	13,397			
Arunachal Pradesh	489	234	9	-	2	61	_	183			
Assam	9,263	2,724	174	-	14	1,245	-	5,106			
Bihar	19,675	2,433		5	42	3,323	6	12,658			
	12,665	3,986	+	-	68	63	-	7,445			
	7,524	1,050		1	1	15	1	6,212			
	446	42		-	-	10	† -	343			
Daman and Diu	313	59	22	1	2	35	-	194			
Delhi	272,395	44,939	28,179	65	689	1,441	27	197,055			
Goa	7,353	1,414	443	_	11	632	<u> </u>	4,853			
	81,187	14,341	10,846	7	570	2,865	8	52,550			
	•	2,568		24	29	139	3	21,185			
·	4,724	· · · · · · · · · · · · · · · · · · ·	413	1	20	130	_	3,049			
Jammu and Kashmir	3,992	611	978	-	15	69	1	2,318			
Jharkhand	8,922	1,093		-	12	770	1	6,432			
	78,544	-		8	496	867	7	53,762			
Kerala	37,905	10,312	2,212	25	296	219	6	24,835			
	12	-	2	_	-	_	_	10			
	29,782	7,403	1	2	65	222	2	20,753			
	294,740	41,690	· ·	24		2,300	71	215,464			
i	396	153		-	-	36	1	189			
	936	320	13	-	1	69	_	533			
	96	53	+	_	-	7	-	29			
	476	262	1	_	1	37	_	151			
			566	3	64	228	1	11,990			
	2,746		-	_	8	8	1	1,353			
-	•		-	4		142	3	15,346			
				3	70		2	34,575			
	-		-		_	-	-				
	114,437	·	15,413		283	1,853	25	69,082			
				1				51,743			
-	<u> </u>		5	-	_	40	_	207			
-	_		-	7	214		5	48,082			
				_	14		_	3,55			
				21			3	137,174			
ŭ							+	1,022,01			
	A&N Islands Andhra Pradesh Arunachal Pradesh Assam Bihar Chandigarh Chhattisgarh Dadra & Nagar Haveli Daman and Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka	State Registered A&N Islands 253 Andhra Pradesh 21,205 Arunachal Pradesh 489 Assam 9,263 Bihar 19,675 Chandigarh 12,665 Chhattisgarh 7,524 Dadra & Nagar Haveli 446 Daman and Diu 313 Delhi 272,395 Goa 7,353 Gujarat 81,187 Haryana 26,117 Himachal Pradesh 4,724 Jammu and Kashmir 3,992 Jharkhand 8,922 Karnataka 78,544 Kerala 37,905 Lakshadweep 12 Madhya Pradesh 29,782 Maharashtra 294,740 Manipur 396 Meghalaya 936 Mizoram 96 Nagaland 476 Odisha 18,402 Puducherry 2,746 Punjab 26,167 Raja	State Registered Closed A&N Islands 253 5 Andhra Pradesh 21,205 2,146 Arunachal Pradesh 489 234 Assam 9,263 2,724 Bihar 19,675 2,433 Chandigarh 12,665 3,986 Chhattisgarh 7,524 1,050 Dadra & Nagar Haveli 446 42 Daman and Diu 313 59 Delhi 272,395 44,939 Goa 7,353 1,414 Gujarat 81,187 14,341 Haryana 26,117 2,568 Himachal Pradesh 4,724 1,111 Jammu and Kashmir 3,992 611 Jharkhand 8,922 1,093 Kerala 37,905 10,312 Lakshadweep 12 - Madhya Pradesh 29,782 7,403 Maharashtra 294,740 41,690 Manipur 396 320 <	State Registered Closed Annual filings not done for 3 years A&N Islands 253 5 46 Andhra Pradesh 489 234 9 Assam 9,263 2,724 174 Bihar 19,675 2,433 1,208 Chandigarh 12,665 3,986 1,103 Chattisgarh 7,524 1,050 244 Dadra & Nagar Haveli 446 42 51 Daman and Diu 313 59 22 Delhi 272,395 44,939 28,179 Goa 7,353 1,414 443 Gujarat 81,187 14,341 10,846 Haryana 26,117 2,568 2,169 Himachal Pradesh 4,724 1,111 413 Jammu and Kashmir 3,992 611 978 Jharkhand 8,922 1,093 614 Kerala 37,995 10,312 2,212 Lakshadweep 12 -	State Registered Closed Annual filings or 3 years A&N Islands 253 5 46 - Andhra Pradesh 21,205 2,146 5,390 - Arunachal Pradesh 489 234 9 - Assam 9,263 2,724 174 - Bihar 19,675 2,433 1,208 5 Chandigarh 12,665 3,986 1,103 - Chattisgarh 7,524 1,050 244 1 Dadra & Nagar Haveli 446 42 51 - Daman and Diu 313 59 22 1 Delhi 272,395 44,939 28,179 65 Goa 7,353 1,414 443 - Gujarat 81,187 14,341 10,846 7 Haryana 26,117 2,568 2,169 24 Himachal Pradesh 4,724 1,111 413 1 Jammu and Kashmir <td>State Registered Closed Annual filing mot done for 3 years Dorm ant water 1.1 diquidation A&N Islands 253 5 46 - - Andhra Pradesh 21,205 2,146 5,390 - 53 Arunachal Pradesh 489 234 9 - 22 Assam 9,263 2,724 174 - 14 Bihar 19,675 2,433 1,208 5 46 Chandigarh 12,665 3,986 1,103 - 68 Chantisgarh 7,524 1,050 244 1 1 1 Dadra & Nagar Haveli 446 42 51 - - - Daman and Diu 313 59 22 1 2 68 Goa 7,353 1,414 443 - 11 1 Haryana 26,17 2,568 2,169 24 29 Haryana 4,724 1,111 413</td> <td>State Registered Closed Annual fillings not don a years Dorm ant surface and strong ant surface and strong and strong</td> <td>State Registered Closed Annual fillings not dom for 3 weys Dorm of 2 cm Under Liquidacy tion Under Liquidacy tion APPO A&N Islands 2.53 5 4.66 - - - - 2 Andhra Pradesh 4.89 2.34 9 - 1.2 6.1 - Assam 19.675 2.433 1.208 5 42 3.323 1.6 Bihlar 19.675 2.433 1.208 5 42 3,323 1.6 Chandigarh 12.665 3.986 1,103 - 6.6 6.63 - Chattisgarh 7,524 1,050 2.44 1 1 15 1 Dadra & Nagar Haveli 446 42 51 - 6.63 - Delhi 272,395 44,939 28,179 65 689 1,411 27 Goa 7,353 1,414 443 - 11 2,32 3 Hig</td>	State Registered Closed Annual filing mot done for 3 years Dorm ant water 1.1 diquidation A&N Islands 253 5 46 - - Andhra Pradesh 21,205 2,146 5,390 - 53 Arunachal Pradesh 489 234 9 - 22 Assam 9,263 2,724 174 - 14 Bihar 19,675 2,433 1,208 5 46 Chandigarh 12,665 3,986 1,103 - 68 Chantisgarh 7,524 1,050 244 1 1 1 Dadra & Nagar Haveli 446 42 51 - - - Daman and Diu 313 59 22 1 2 68 Goa 7,353 1,414 443 - 11 1 Haryana 26,17 2,568 2,169 24 29 Haryana 4,724 1,111 413	State Registered Closed Annual fillings not don a years Dorm ant surface and strong ant surface and strong	State Registered Closed Annual fillings not dom for 3 weys Dorm of 2 cm Under Liquidacy tion Under Liquidacy tion APPO A&N Islands 2.53 5 4.66 - - - - 2 Andhra Pradesh 4.89 2.34 9 - 1.2 6.1 - Assam 19.675 2.433 1.208 5 42 3.323 1.6 Bihlar 19.675 2.433 1.208 5 42 3,323 1.6 Chandigarh 12.665 3.986 1,103 - 6.6 6.63 - Chattisgarh 7,524 1,050 2.44 1 1 15 1 Dadra & Nagar Haveli 446 42 51 - 6.63 - Delhi 272,395 44,939 28,179 65 689 1,411 27 Goa 7,353 1,414 443 - 11 2,32 3 Hig			

	Table 1.5 :	State/UT-wise S	tatus of Com	panies Limited	by shares regi	stered as o	n 31st March	. 2015	
S1. No.	State	Registered	Closed	Companies lying dormant	Companies lying dormant u/s455	Under Liquida- tion	Under Struck- off	AIPG	Active
1	A&N Islands	252	5	46	-	-	-	2	199
2	Andhra Pradesh	20,685	2,098	5,037	-	41	193	7	13,309
3	Arunachal Pradesh	488	234	9	-	2	61	-	182
4	Assam	9,230	2,720	174	-	14	1,241	-	5,081
5	Bihar	19,594	2,430	1,200	5	42	3,321	6	12,590
6	Chandigarh	12,628	3,978	1,097	-	65	63	-	7,425
7	Chhattisgarh	7,511	1,047	243	1	1	15	1	6,203
8	Dadra & Nagar Haveli	444	42	49	-	-	10	-	343
9	Daman and Diu	310	59	21	1	2	35	-	192
10	Delhi	269,426	44,606	27,578	63	579	1,435	27	195,138
11	Goa	7,302	1,381	442	-	11	631	-	4,837
12	Gujarat	79,118	13,895	9,870	7	455	2,706	8	52,177
13	Haryana	25,671	2,491	2,049	24	21	138	3	20,945
14	Himachal Pradesh	4,699	1,104	412	1	17	127	-	3,038
15	Jammu and Kashmir	3,974	610	974	-	15	69	1	2,305
16	Jharkhand	8,887	1,091	612	-	12	765	1	6,406
17	Karnataka	78,153	15,407	7,823	8	492	861	7	53,555
18	Kerala	37,744	10,270	2,195	25	283	219	6	24,746
19	Lakshadweep	11	-	1	-	-	-	-	10
20	Madhya Pradesh	29,662	7,372	1,325	2	65	222	2	20,674
21	Maharashtra	285,093	35,118	33,145	24	939	2,239	71	213,557
22	Manipur	391	151	17	-	-	36	1	186
23	Meghalaya	930	318	13	-	1	69	-	529
24	Mizoram	94	53	7	-	-	7	-	27
25	Nagaland	475	261	25	-	1	37	-	151
26	Odisha	18,315	5,523	565	3	63	228	1	11,932
27	Puducherry	2,740	1,146	227	-	8	8	1	1,350
28	Punjab	26,019	8,469	1,997	4	110	141	3	15,295
29	Rajasthan	45,723	7,510	1,384	2	70	2,238	2	34,517
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	113,947	27,727	15,298	12	282	1,849	25	68,754
32	Telangana	76,079	6,817	16,591	1	199	884	21	51,566
33	Tripura	320	80	5			40		195
34	Uttar Pradesh	65,057	11,405	4,354	7	213	1,115	5	47,958
35	Uttarakhand	4,642	749	82	-	14	263	-	3,534
36	West Bengal	184,440	43,838	784	21	650	2,450	3	136,694
	Total	1,440,054	260,004	135,651	211	4,667	23,716	204	1,015,601

	Table 1.6: Econon	lic Activity	-wise Active Co	mpanies as	•	2015 l Capital in Rs	s. Crore)
S1.		F	rivate		Public		rotal .
No.	Economic Activity	Number Authorized Capital		Number Authorized Capital		Number	Authorized Capital
I	Agriculture and Allied Activities	23,530	16,348.34	2,858	32,876.36	26,388	49,224.70
II	Industry	321500	254,664.50	25,689	1,652,082.55	347,189	2,384,808.82
1	Manufacturing	197,371	407,502.77	17,812	627,174.26	215,183	1,034,677.03
2	Construction	101,319	181,520.61	5,388	220,646.38	106,707	402,166.98
3	Electricity, Gas & Water companies	11698	114,599.24	1,748	747,066.98	13,446	861,666.2
4	Mining & Quarrying	11,112	29,103.66	741	57,194.93	11,853	86,298.5
III	Services	590310	721,260.48	34,109	1,130,121.66	624,419	1,851,382.1
1	Business Services	244,642	254,664.50	9,978	413,286.69	254,620	667,951.1
2	Trading	144,356	138,545.12	6,341	106,599.59	150,697	245,144.7
3	Real Estate and Renting	70,470	62,985.11	3,951	32,064.31	74,421	95,049.4
4	Community, personal & Social Services	59,794	63,570.95	3,849	116,709.67	63,643	180,280.6
5	Finance	39,459	153,974.50	8,405	229,879.28	47,864	383,853.7
6	Transport, storage and Communications	30,959	45,126.70	1,448	190,919.05	32,407	236,045.7
7	Insurance	630	2,393.60	137	40,663.08	767	43,056.6
IV	Others	21,912	32,640.15	2,103	164,323.33	24,015	196,963.4
	Total	957,252	1,024,913.47	64,759	2,979,403.90	1,022,011	4,482,379.1

	Table 2.1: Econ	nomic Activ	ity-wise One Pe		ny ıthorized Capital	in Rs. Lakh)	
		Up to 3	31.03.2015		FY 2014-15	During March, 2015	
Sl. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	36	123.00	36	123.00	7	25.00
II	Industry	299	948.00	298	905.00	25	93.00
1	Manufacturing	174	527.00	173	517.00	17	77.00
2	Construction	96	342.00	95	308.00	8	16.00
3	Electricity, Gas & Water companies	12	34.00	13	35.00	-	-
4	Mining & Quarrying	17	45.00	17	45.00	-	-
Ш	Services	1,902	4,134.75	1,889	3,969.75	247	504.25
1	Business Services	1,218	2,501.00	1,208	2,475.00	151	302.00
2	Trading	61	124.00	188	448.00	20	48.00
3	Real Estate and Renting	188	472.00	55	161.50	7	20.00
4	Community, personal & Social Services	361	801.25	360	712.25	59	120.25
5	Finance	19	75.00	18	51.00	1	1.00
6	Transport, storage and Communications	55	161.50	60	122.00	9	13.00
IV	Others	1	10.00	-	-	-	_
	Total	2,238	5.215.75	2,223	4,997,75	279	622.25

7	Table 3.1: Registration of New Companies during the Financial Year 2014-15										
Sl. No.	Category	Number	Authorized Capital (Rs. Lakhs)								
1	Company Limited by Shares	64,109	3,182,236.60								
i	Private	62,643	886,853.14								
ii	Public	1,466	2,295,383.46								
2	Company Limited by Guarantees	264	157.19								
i	Private	232	147.19								
ii	Public	32	10.00								
3	Unlimited Companies	22	678.00								
i	Private	22	678.00								
ii	Public	-	-								
	Total	64,395	3,183,071.79								

		1	Private		during the Financ	Total		
S1. No.	State/UT	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
1	A & N Islands	29	395.00	_	_	29	395.00	
2	Andhra Pradesh	2,167	35,057.09	19	302,390.00	2,186	337,447.09	
3	Arunachal Pradesh	7	35.00	-	-	7	35.00	
4	Assam	197	6,222.00	2	19,300.00	199	25,522.00	
5	Bihar	1,585	15,428.23	34	522.00	1,619	15,950.23	
6	Chandigarh	405	21,143.25	7	35.00	412	21,178.25	
7	Chhattisgarh	312	4,554.00	16	2,595.00	328	7,149.00	
8	Dadra & Nagar Haveli	12	214.00	2	205.00	14	419.00	
9	Daman and Diu	7	130.00	-	-	7	130.00	
10	Delhi	10,873	114,400.40	203	53,672.00	11,076	168,072.40	
11	Goa	157	1,901.45	1	5.00	158	1,906.45	
12	Gujarat	3,067	104,606.03	83	3,025.00	3,150	107,631.03	
13	Haryana	2,519	30,855.32	37	13,579.00	2,556	44,434.32	
14	Himachal Pradesh	209	1,223.00	2	5.00	211	1,228.00	
15	Jammu and Kashmir	187	1,476.00	1	5.00	188	1,481.00	
16	Jharkhand	656	7,632.25	12	640.00	668	8,272.25	
17	Karnataka	5,001	73,341.78	24	11,851.00	5,025	85,192.78	
18	Kerala	1,616	57,704.50	31	2,991.00	1,647	60,695.50	
19	Lakshadweep	-	-	-	-	-	-	
20	Madhya Pradesh	1,309	12,684.60	33	700.00	1,342	13,384.60	
21	Maharashtra	10,844	119,916.23	176	386,778.21	11,020	506,694.43	
22	Manipur	43	1,728.00	-	-	43	1,728.00	
23	Meghalaya	17	219.00	1	100.00	18	319.00	
24	Mizoram	5	212.00	-	-	5	212.00	
25	Nagaland	10	167.00	-	-	10	167.00	
26	Odisha	751	7,968.40	13	285.25	764	8,253.65	
27	Puducherry	140	983.00	-	-	140	983.00	
28	Punjab	684	9,564.50	26	300.00	710	9,864.50	
29	Rajasthan	1,588	7,402.10	22	215.00	1,610	7,617.10	
30	Sikkim	-	-	-	-	-	-	
31	Tamil Nadu	4,536	88,123.05	105	254,268.00	4,641	342,391.05	
32	Telangana	3,773	43,664.95	37	630,984.00	3,810	674,648.95	
33	Tripura	319	2,700.75	5	615.00	324	3,315.75	
34	Uttar Pradesh	5,672	54,220.46	317	105,569.00	5,989	159,789.46	
35	Uttarakhand	325	2,951.50	9	50.00	334	3,001.50	
36	West Bengal	3,875	58,853.50	280	504,709.00	4,155	563,562.50	
	Total	62,897	887,678.33	1,498	2,295,393.46	64,395	3,183,071.79	

	Table 3.3: Activ	ity-wise No	ew Companies	Registered	during FY 2014 (Authorized		Rs. Lakhs)	
S1.		P	rivate		Public	Total		
No.	Economic Activity	Number Capital		Number Capital		Number	Authorized Capital	
I	Agriculture and Allied Activities	1,935	29,544.91	65	1,601.25	2,000	31,146.16	
II	Industry	15,273	366,793.85	324	387,198.21	15,597	753,992.06	
	Manufacturing	8,618	236,319.11	180	54,849.00	8,798	291,168.11	
	Construction	5,096	70,079.34	89	24,659.21	5,185	94,738.55	
	Electricity, Gas & Water Companies	1,004	45,572.40	42	305,540.00	1,046	351,112.40	
	Mining & Quarrying	555	14,823.00	13	2,150.00	568	16,973.00	
III	Services	45,687	491,337.57	1,109	1,906,594.00	46,796	2,397,931.57	
	Business Services	28,092	260,076.63	326	28,490.00	28,418	288,566.63	
	Trading	6,241	72,575.50	203	23,961.50	6,444	96,537.00	
	Community, personal & Social Services	3,717	34,163.34	57	2,498.00	3,774	36,661.34	
	Real Estate and Renting	4,509	44,405.45	201	14,505.50	4,710	58,910.95	
	Transport, storage and Communications	1,952	39,511.15	31	406,070.00	1,983	445,581.15	
	Finance	1,150	40,009.51	287	1,426,009.00	1,437	1,466,018.51	
	Insurance	26	596.00	4	5,060.00	30	5,656.00	
IV	Others	2	2.00	-	-	2	2.00	
	Total	62,897	887,678.33	1,498	2,295,393.46	64,395	3,183,071.79	

	Table 4.1: Registration of New Companies during March, 2015											
S1. No.	Category	Number	Authorized Capital (Rs. Lakhs)									
1	Company Limited by Shares	7,001	126,868.67									
i	Private	6,695	118,182.67									
ii	Public	306	8,686.00									
2	Company Limited by Guarantees	30	2.00									
i	Private	28	2.00									
ii	Public	2	0.00									
	Total	7,031	126,870.67									

	Tabl	e 4.2: Activity	y-wise New Compa	anies Register	red during March, (Authoriz	2015 ed Capital in F	Rs. Lakhs)	
01		Pr	ivate	P	ublic	Total		
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
I	Agriculture and	255	2,807.00	9	41.00	264	2,848.00	
II	Industry	1,545	77,895.45	55	4,270.00	1,600	82,165.45	
	Manufacturing	871	70,203.05	37	1,120.00	908	71,323.05	
	Construction	497	5,130.20	9	50.00	506	5,180.20	
	Electricity, Gas &	137	2,200.20	9	3,100.00	146	5,300.20	
	Mining & Quarrying	40	362.00	-	-	40	362.00	
III	Services	4,923	37,482.22	244	4,375.00	5,167	41,857.22	
	Business Services	3,140	21,035.47	42	1,067.00	3,182	22,102.47	
	Trading	627	6,233.00	100	1,097.50	727	7,330.50	
	Community, personal	436	3,940.25	4	115.00	440	4,055.25	
	Real Estate and	407	2,321.00	51	258.50	458	2,579.50	
	Transport, storage	202	946.50	1	10.00	203	956.50	
	Finance	108	2,835.00	45	1,817.00	153	4,652.00	
	Insurance	3	171.00	1	10.00	4	181.00	
	Total	6,723	118,184.67	308	8,686.00	7,031	126,870.67	

	Table 4.	3: State/UT-v	wise Registration	of Companie	es during March,	2015	
S1.	State /II/D	F	Private	1	Public	Т	otal
No.	State/UT	Number	Authorized	Number	Authorized	Number	Authorized
1	A&N Islands	3	56.00			3	56.00
2	Andhra Pradesh	142	1,387.00	2	110.00	144	1,497.00
3	Assam	22	679.00	1	300.00	23	979.00
4	Bihar	168	1,142.95	3	20.00	171	1,162.95
5	Chandigarh	36	598.00		-	36	598.00
6	Chhattisgarh	24	135.00	3	15.00	27	150.00
7	Daman and Diu	2	2.00		-	2	2.00
8	Delhi	1,213	13,672.73	32	4,835.00	1,245	18,507.73
9	Goa	20	275.00		-	20	275.00
10	Gujarat	300	39,230.00	17	175.00	317	39,405.00
11	Haryana	306	5,671.50	3	22.00	309	5,693.50
12	Himachal Pradesh	25	64.00	1	-	26	64.00
13	Jammu and Kashmir	25	175.00		-	25	175.00
14	Jharkhand	71	643.00		-	71	643.00
15	Karnataka	510	7,286.00	1	200.00	511	7,486.00
16	Kerala	190	1,919.00	6	81.00	196	2,000.00
17	Madhya Pradesh	131	1,377.50	1	100.00	132	1,477.50
18	Maharashtra	1,292	9,633.00	18	872.00	1,310	10,505.00
19	Manipur	5	411.00		-	5	411.00
20	Nagaland	1	5.00		-	1	5.00
21	Odisha	109	1,100.00	1	10.00	110	1,110.00
22	Puducherry	10	16.00		-	10	16.00
23	Punjab	61	856.00	1	25.00	62	881.00
24	Rajasthan	142	570.90	5	30.00	147	600.90
25	Tamil Nadu	537	19,429.50	14	275.00	551	19,704.50
26	Telangana	457	2,870.90	3	515.00	460	3,385.90
27	Tripura	2	10.00		-	2	10.00
28	Uttar Pradesh	581	4,048.49	29	230.00	610	4,278.49
29	Uttarakhand	37	526.00		-	37	526.00
30	West Bengal	301	4,394.20	167	871.00	468	5,265.20
	Total	6,723	118,184.67	308	8,686.00	7,031	126,870.67

Table 5.1: Number of Companies and LLPs Registered during the months							
	Public Private Total						
Month	Companies	Companies	Companies	LLP			
January 2013	182	5,326	5,508	483			
February 2013	243	6,229	6,472	337			
March 2013	202	6,708	6,910	535			
April 2013	383	8,643	9,026	666			
May 2013	324	10,222	10,546	662			
June 2013	260	7,804	8,064	565			
July 2013	230	8,554	8,784	679			
August 2013	171	7,010	7,181	531			
September 2013	271	7,227	7,498	524			
October 2013	175	6,410	6,585	586			
November 2013	169	7,166	7,335	493			
December 2013	204	7,740	7,944	722			
January 2014	256	7,950	8,206	792			
February 2014	213	7,300	7,513	865			
March 2014	508	9,247	9,755	897			
April 2014	27	738	765	562			
May 2014	29	1,760	1,789	531			
June 2014	89	4,712	4,801	825			
July 2014	139	7,090	7,229	1,131			
August 2014	130	6,546	6,676	1,171			
September 2014	139	6,725	6,864	1,235			
October 2014	89	4,194	4,283	963			
November 2014	125	5,346	5,471	1,244			
December 2014	150	6,296	6,446	1,399			
January 2015	144	6,758	6,902	1,526			
February 2015	129	6,009	6,138	1,761			
March 2015	308	6,723	7,031	2,334			

	Table 6.1: Obligation of Contribution wise Active LLPs as on 31st March, 2015					
S1. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)			
1	Up to 1 lakh	24,993	19,659.40			
2	Above 1 lakh to 5 lakh	4,581	15,584.73			
3	Above 5 lakh to 10 lakh	2,348	21,720.09			
4	Above 10 lakh to 25 lakh	1,408	26,083.53			
5	Above 25 lakh to 50 lakh	906	36,771.91			
6	Above 50 lakh to 1 crore	728	62,752.80			
7	Above 1 crore to 2 crore	337	52,120.84			
8	Above 2 crore to 5 crore	368	126,703.80			
9	Above 5 crore to 10 crore	163	127,861.16			
10	Above 10 crore to 25 crore	98	162,938.71			
11	Above 25 crore to 100 crore	96	510,068.07			
12	Above 100 crore	12	281,823.12			
	Total	36,038	1,444,088.15			

	Table 6.2: Economic Activity-wise Active LLPs as on 31st March, 2015						
S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs) 23,228.97				
I	Agriculture and Allied Activities	665					
II	Industry	8,301	538,076.98				
1	Manufacturing	3,706	157,208.89				
2	Construction	4,164	220,620.21				
3	Electricity, Gas & Water Companies	208	149,807.87				
4	Mining & Quarrying	223	10,440.01				
III	Services	27,072	882,782.21				
1	Business Services	14,140	259,731.08				
2	Trading	3,993	242,474.93				
3	Real Estate and Renting	4,490	209,356.68				
4	Community, personal & Social Services	3,087	67,491.44				
5	Finance	654	96,464.28				
6	Transport, storage and Communications	697	7,183.29				
7	Insurance	9	68.50				
IV	Others	2	12.00				
	Total	36,038	1,444,088.15				

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

	Table 6.3: Economic Activity-wise distribution of LLPs Registered during FY 2014-15						
S1. No.	Economic Activity	Number 320	Obligation of Contribution (in Rs Lakhs) 6,019.78				
I	Agriculture and Allied Activities						
II	Industry	3,426	110,200.74				
1	Manufacturing	1,627	49,437.60				
2	Construction	1,655	59,136.09				
3	Electricity, Gas & Water companies	52	523.37				
4	Mining & Quarrying	93	1,104.68				
III	Services	10,936	148,784.99				
1	Business Services	5,529	39,827.74				
2	Trading	1,768	19,843.62				
3	Real Estate and Renting	1,920	52,633.26				
4	Community, personal & Social Services	1,236	18,724.90				
5	Finance	205	15,930.06				
6	Insurance	1	1.00				
7	Transport, storage and Communications	276	1,823.41				
	Total	14,682	265,005.51				

Table 6.4: Economic Activity wise LLPs Registered during March, 2015					
S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs) 281.14		
I	Agriculture and Allied Activities	43			
II	Industry	522	17,913.58		
1	Manufacturing	268	7,337.59		
2	Construction	234	10,466.22		
3	Electricity, Gas & Water Companies	7	25.69		
4	Mining & Quarrying	13	84.08		
III	Services	1,768	34,422.53		
1	Business Services	851	8,439.72		
2	Trading	296	4,614.72		
3	Real Estate and Renting	371	8,350.43		
4	Community, personal & Social Services	166	2,052.62		
5	Finance	29	10,374.68		
6	Transport, storage and Communications	55	590.36		
7	Insurance	1	1.00		
	Total	2,334	52,618.24		

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

S1. No.	Economic activity	Number
I	Agriculture and Allied Activities	-
II	Industry	32
1	Manufacturing	15
2	Construction	11
3	Electricity, Gas & Water companies	1
4	Mining & Quarrying	5
III	Services	125
1	Business Services	100
2	Trading	12
3	Real Estate and Renting	0
4	Community, personal & Social Services	6
5	Finance	3
6	Transport, storage and Communications	4
	Total	157

	During March , 2015				During FY 2014-	15
State/UT	OPC	LLP	Foreign Companies	ОРС	LLP	Foreign Companies
A&N Islands	-		-	-	1	-
Andhra Pradesh	2	17	-	62	178	-
Arunachal Pradesh	-	-	-	2	1	-
Assam	1	4	-	9	26	-
Bihar	8	10	-	84	96	-
Chandigarh	1	13	-	8	69	-
Chhattisgarh	3	14	-	13	39	-
Dadra & Nagar Haveli	-		-	0	5	-
Daman and Diu	_		-	1	3	-
Delhi	66	292	1	393	1,815	43
Goa	_	3	-	2	36	-
Gujarat	9	155	-	77	954	6
Haryana	15	45	4	97	339	15
Himachal Pradesh	3	2	-	16	12	-
Jammu and Kashmir	1	6	-	8	18	-
Jharkhand	1	3	-	32	46	-
Karnataka	25	142	3	204	1,216	20
Kerala	4	49	-	40	403	1
Lakshadweep	_	-	-	0	-	-
Madhya Pradesh	5	33	-	52	202	3
Maharashtra	55	789	4	377	5,249	45
Manipur	_	3	-	1	3	-
Meghalaya	_	-	-	-	2	-
Mizoram	_	-	-	-	-	-
Nagaland	_	-	-	-	-	-
Odisha	8	3	-	61	46	-
Puducherry	-	1	-	3	5	-
Punjab	3	21	-	24	105	-
Rajasthan	9	160	1	71	718	3
Sikkim	_	-	-	-	2	-
Tamil Nadu	17	80	1	169	654	12
Telangana	12	55	-	110	322	2
Tripura	_	_	-	2	2	_
Uttar Pradesh	22	98	-	229	697	3
Uttarakhand	1	8	_	16	43	-
West Bengal	8	328	1	60	1,375	4
Total	279	2,334	15	2,223	14,682	157